

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes Sir. However, the Delhi Cooperative Housing Finance Society Ltd. is charging interest at the rate of 11.5 per cent from the Central Government Services Cooperative Land & Group Housing Society Ltd., Vikaspuri for the first loan instalment.

(b) The Registrar, Cooperative Societies has reported that the Society is charging this interest from the members as per decision of its general body meeting held on 18-10-1981.

(c) and (d) The general body of the society is the competent authority to decide about this issue. The Registrar of Cooperative Societies has reported that as per the information received from the Society, no letter has been received by the Society from Members of Parliament

#### Development of Triokv Colony, New Delhi

2991. SHRIMATI NOORJEHAN RAZACK: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the development of Triloky Colony (Bapu Park) Kotla Mubarak Pur, New Delhi has reached the stage for allowing house-building activity, if not, by when the work is likely to be completed; and

(b) what are the reasons for the delay in handing over the vacant developed acquired land of the colony to the M.C.D. for the purpose of providing community facilities?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) The Delhi Development Authority has reported that a development plan for Bapu Park (Triloky Colony) is under revision. The land in Bapu Park is being considered for utilisation for construction

of tenements for re-housing of slum dwellers of the area. As such, the house building activity cannot be avowed.

(b) DDA haij reported that Environmental improvement works in Kotla Mubarakpur is still not complete. The new civic services which are being provided out of slum funds will be handed over to the MCD on completion of the work. However, maintenance of existing services and the sanitation of the area is already with the MCD.

रामकुण्डपुरम, नई दिल्ली के सरकारी  
वार्डों में कमरों का बढ़ना जाना

2992. श्री द. नारे लाल खंडेलवाल :  
श्री हरि शंकर भागवा :

क्या निर्माण और आवास मंत्री यह  
बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि रामकुण्डपुरम  
में, विशेषकर सैक्टर 4 में, सरकारी वार्डों में  
कमरेड़व गटर बहुत खस्ता हालत में है और  
बार-बार मरम्मत करने पर भी वे ठीक नहीं  
रहते हैं ; और

(ख) यदि हाँ, तो उन्हें कब तक बंद  
जाने की संभावना है ?

संबंधी कार्य तथा निर्माण और  
आवास मंत्री (श्री श्रीधरराव सिंह) :

(क) जी, नहीं ।

(ख) प्रश्न ही नहीं उठता ।

#### Allotment of Land to Scheduled Castes and Scheduled Tribes Government Employees Group Housing Society

2993. SHRI V. P. M. SAMY: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that SC/ST Government Employees

Group Housing Society, New Delhi has not been allotted land only because a sum of Rs. 10,408 out of DDAs demand of Rs. 14,24,544/- was paid 23 days late;

(b) whether SC/ST communities as per Government policy are allowed deferment of 25 per cent of initial deposit to be made subsequently;

(c) what concessions are given to the SC/ST Group Housing Societies; and

(d) whether the above society will be allotted land as per its seniority and preference and if not, the reasons therefor?

THE MINISTER OF PARLLV  
MENTARY AFFAIRS AND  
WORKS AND HOUSING (SHRI  
BHISHMA NARAIN SINGH): (a)  
The Delhi Development Authority  
have reported that land has since been  
allocated to the SCs/STs Government  
Employees Group Housing Society,  
New Delhi in Patpar Ganj area which  
is the area of its choice.

(b) to (d) Do not arise in view of  
the reply to. part (a).

#### **Development of Roads in Garwal**

2994. SHRIMATI USHA MAL-  
HOTRA: Will the Minister of  
SHIPPING AND TRANSPORT be  
pleased to state:

(a) whether it is a fact that  
there is shortage of funds for road  
development programme in Garh-  
wal;

(b) whether it is also a fact that  
the macadamming work of Deriya-  
khal Rikhnikhil, Chailusain/  
Devekhet and motor roads has  
been held up as a result thereof;  
and

(c) if so, what steps Government  
have taken to complete these works  
early?

THE MINISTER OF STATE IN  
THE MINISTRY OF SHIPPING  
AND TRANSPORT (SHRI SITA-  
RAM KESRI): (a) At the Centre,  
Boarder Roads Organisation alone is  
developing/constructing/main-taing  
certain roads in Garhwal at Central  
Government cost and they have  
indicated that there is no difficulty in  
the provision of funds for such roads  
in the Garhwal area.

(b) and (c) These are State roads  
and the Govt, of U.P. are, therefore,  
concerned in the matter.

#### **Acquisition of Land in Delhi**

2995. SHRI J. K. JAIN: Will the  
Minister of WORKS AND  
HOUSING be pleased to state:

(a) what is the area of land ac-  
quired by Government in the Union  
Territory of Delhi during the. years  
1981-82; and 1982-83 till data.

(b) the area notified for acqui-  
sition during the above period;

(c) whether any schemes have  
been formulated by Government for  
utilisation of the acquired land; and

(d) if so, what are the details  
thereof?

THE MINISTER OF PARLIA-  
MENTARY AFFAIRS AND  
WORKS AND HOUSING (SHRI  
BHISHMA NARAIN SINGH): (a) to  
(d) The information is being  
collected and will be laid oft the  
Table of the Sabha.

#### **Replacement of Fans in M.Ps Flats in South Avenue**

2996. SHRI SHIV CHANDRA  
JHA: Will the Minister of WORKS  
AND HOUSING be plea